2958. 10th [Transferred to the August, 1982].

## DTC Route No. 131

2959. PROF. SOURENDRA **BHAT** TACHARJEE: Will the Minister of **SHIPPING** TRANSPORT AND pleased to state:

- (a) what is the number of buses deployed On Route No. 131 and number of trips missed on this route together with the scheduled trips during the last one year month.wise;
- (b) whether Government have conducted any survey regarding the traffic load and the requirement of buses on this route, if so, the details thereof and if not, the reasons therefor;
- (c) whether it is a fact that morning trips from 6.00 A.M. to 8.35 A.M. starting from the Lampur Border are late on most of the ■days resulting in

hundreds of daily passengers getting late for their places of work, if so, what remedial steps government propose to take in this regard; and

to Questions

(d) whether Government have received any demand to provide destination oriented direct Delhi Transport Corporation buses from Lampur Border to Central Secretariat (Route No. 120 + 131) or to provide another special trip at 8.15 A.M. from Narela and at 5.10" P.M. from the Central Secretariat,, if so, what action Government have taken thereoTv<sup>^</sup> and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY SHIPPING OF AND TRANSPORT SHRI SITARAM KESRf): (a) Route No. 131 is operated by 10 buses inclusive of one Private bus under DTC operation. The number of trips scheduled, operated and missed monthwise during period from August 1981 to July 1982 are given below: -

Month								No. of trips			%age of
						-		Sch.	Optd.	<sup>6</sup> Missed	missed trips
August, 81			-	•	•_	•	• -:	2442	2179	263	10%
Sept., 81		٠,		٠,	`_`:		•	2457	2100	357	15%
Oct., 81	* •				**************************************			2372	<b>20</b> 46	326	14%
Nov., 81	•		•		:		•	2515	2122	<b>3</b> 93	16%
Dec., 81	•		-125	· 20 .				2720	2468	252	9%
Jan., 82			•	•				2697	2503	194	7%
Feb., 82	٠		•					2149	1961	188	9%
March, 82		• -	<b>₩</b> ]	e <u>e</u> -				2138	1930	208	9%
April, 82		•	•		· .			2494	2148	346	14%
May, 82					. •.	*	•	2564	2096	. 468	18%
· June, 82			•				<u>*</u>	2328	1981	347	15%
July, 82			:	7.	- •		• -	2394	2063	331	14 %

- (b) A survey carried out in March, 1982 showed that the services were adequate to meet the requirement of travelling public.
- (c) Yes, Sir. Occasionally the buses were late to pick the. trips due to congestion in city areas and lor other operational reasons. Efforts are being made for punctual operation of the services to the maximum possible
- (d) Yes, Sir. Two representations were received for providing direct servicesbetween Lampur Border and Central Secretariat. It is not feasible for the DTC to connect each and every point in the union territory by direct services. However, at Adarsh Nagar, which is linked with Lampur Border by the services of route No. 131 convenient change-over facilities are available for going to Central Sectt. For those working in Central Sectt. complex, a special trip at 7.50 A.M. has been provided from Narela for Central Secretariat.

## Construction of a Mosque in Manga, lore Port

2960. SHRI B. IBRAHIM: Will the Minister of SHIPPING AND TRANSPORT be pleased to state.

- (a) whether any proposal has been received by the Central Government from the New Mangalore Port Trust for the allotment of a site for the construction of Mosque; and
- (b) if so, what are the details thereof and the action taken thereon?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI **VEERENDRA** PAT5L): (a) Yes.

(b) The T'ew Mangalore Port Trust has proposed to lease out 0.5 acre of land to the Muslim Employees of the Port, on a long term lease for 30 years for construction of a Mosque at a concessional ground J"ent of Rs. 1/-per annum. The proposal is under consideration of the Technical Advisory Committee of the Port.

## Carrying of Coal by SWPa

to Questions

2961. SHRI R. MOHANARANGAM: Will the Minister of SHIPPING AND TRANSPORT b<sub>e</sub> pleased to state:

- (a) whether it is a fact that the seven collieries (ships allotted to carry coal) allotted by the Cement Linkage Committee have not so far been loaded and those on behalf of Tamil Nadu Electricity Board are grossly behind schedule;
  - (b) if so, the reasons for the same; and
- (c) whether this expensive waiting period has compelled Tamil Nadu Electricity Board to get coal from Australia which would be cheaper i'1 the long run?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI **VEERENDRA** PATIL): (a) and (b) The Director General, Shipping, who is responsible for coordinating the movement of coal through Haldia by railcum-sea route had planned for the shipment of li04,000 MTs of coal on account of Tamil Nadu Electricity Board to be shipped in five vessels and 62,000 MTs" of coal in five vessels for the cement factories, for the month of July, 1982. As against this, 97,893 MTs of coal was shipped in five vessels on account of TNEB and 26,209 MTs in 3 vessels for the cement factories. The slight short-fall in respect of coal for the cement factories was due to the bunched~ arrival of coal rakes, shortage of locomotives, receipt of large size coal and stones alongwith slack coal; rivetted and sick wa,gion<sub>s</sub> and shortage of pilots. Suitable steps are being taken to overcome these

(c) As far as the Ministry of Shipping and Transport is aware. Tamil Nadu Electricity Board is not getting any coal from Australia at present.

## **Development of Paradip Port**

2962. SHRT GAYA CHAND BHU YAN; Will the Minister of SHIPPING TRANSPORT be pleased AND state:

(a) whether there is any proposal under Governmnt's consideration development of Paradip Port in Orissa during the current Financial year, if so, the details thereof; and